

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-04-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2016  
NAME OF THE PETITIONER : S. Ramanikilal Pandia & 1 Another  
NAME OF THE RESPONDENTS : United Pharma (India) Pvt Ltd & 4 others  
UNDER SECTION : Sec 397/398 of CA, 2013

**ORDER**

The Applicant is represented by the Learned Counsel Ms. Saitanya.

List the matter on **18.06.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)